Post Offer Public Announcement

For the attention of the Shareholders of

VASUNDARA RASAYANS LIMITED

Registered Office: 612 & 613, Swapnalok Complex, 92/93, S.D.Road, Secunderabad-500003.

This Public Announcement ("Announcement") is being issued by **M/s. CIL Securities Limited** on behalf of **P & J Cretechem Pvt. Ltd** (herein after referred to as **Acquirer**). On 2nd July 2005, the Acquirer made a Public Announcement ("PA") in compliance with and pursuant to Regulation10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations,1997 (the"Regulations"), to acquire upto 6,35,640 Fully paid-up Equity Shares of Rs.10/- each of **Vasundara Rasayans Limited**, at a price of Re.14/- per share of 20% of the subscribed and paid-up equity share capital, 20% of voting capital, of the company (the"Offer"). The terms used but not defined in this Announcement shall have same meaning assigned to them as in PA. The summary of the offer response is as follows:

1. Name of the Target Company : VASUNDARA RASAYANS LIMITED
2. Name of Acquirer(s) : P & J CRETECHEM PRIVATE LIMITED
3. Name of Manager to the offer : CIL SECURITIES LIMITED
4. Name of the Registrar to the offer, if any : CIL SECURITIES LIMITED
5. Offer Details
   a. Date of opening of the offer : 18th August 2005
   b. Date of closure of the offer : 6th September 2005
6. Details of the acquisition

S. No.	Item	Proposed in the Offer document	Actuals
1.	Offer price	Re. 14/- per Fully paid up equity share	Re. 14/- per Fully paid up equity share
2.	Share holding of acquirers (No & %) before MOU/P.A.	NIL	NIL
3	Shares acquired by way of MOU or market purchases (No & %)	14,10,620 (44.38%)	14,10,620 (44.38%)
4	Shares acquired in the open offer (No & %)	6,35,640 (20%)	24,300 (0.76%)
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 88,98,960/-	Rs.3,40,200/-
6	Shares acquired after P.A but before 7 working days prior to closure date, if any. (No & %) 6.1 Price of the shares acquired 6.2 No of shares acquired 6.3 % of shares acquired	NIL	NIL
7	Post offer share holding of acquirer (No & %) (2+3+4+6)	20,46,260 (64.38%)	14,34,920 (45.15%)

8		Proposed in the Offer document		Actuals	
		Pre offer	Post offer	Pre offer	Post offer
	Pre & Post offer share holding of Public (No & %)	17,17,500 (54.04%)	10,81,860 (34.04%)	17,17,500 (54.04%)	16,93,200 (53.28)

7. Status of the escrow account, whether released or not.	Cash of Rs. 1,00,000/- and the Term Deposit of Rs.24,00,000/- both part of Escrow Account are not utilized for making payment to the Shareholders who have tendered their shares in the offer. The cash of Rs. 1,00,000/- will be transferred back to the Acquirer and also the Term Deposit Receipt, which is maturing after 30/09/2005 will be encashed by them after maturity.
8. Payment of interest, if any, to the shareholders along with the details thereof.	NIL
9. Status of investor complaints received, if any.	Few complaints are received from the shareholders about delay in receipt of Offer Letters due to postal delay, for which proper replies were given.

A copy of this Announcement can be downloaded from SEBI website at www.sebi.gov.in.

The Acquirer and all its Directors accept full responsibility, jointly and severally, for the information contained in this Announcement.

Issued by the Manager to the Offer:
CIL Securities Limited
214, Raghava Ratna Towers, Chirag Ali Lane, Abids,
Hyderbad-500 001. Ph.No –23202465 , 23203155,
Fax: 040-23203028 Email – advisors@cilsecurities.com
Contact Person: Sri BM Maheshwari

Place: Hyderabad
Date: 24-09-2005